

compensation for year 2011-12 and 50% CST compensation for the year 2012-13 to be worked out as per the 22nd August 2008 guidelines. The Committee has recommended that all unsettled CST compensation cases of individual States of earlier years should be decided on case to case basis at the earliest.

Trading of foreign exchange by nationalized banks

198. SHRI T.K. RANGARAJAN: Will the Minister of Finance be pleased to state:

(a) whether the nationalized banks are allowed to trade in foreign exchange; and

(b) if so, the amount of profits earned by nationalized banks by trading in foreign exchange for the years ending 2010, 2011 and 2012?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Reserve Bank of India (RBI) has informed that nationalized banks are allowed to trade in foreign exchange. The details of profit/loss of nationalized banks by trading in foreign exchange operation during the financial year 2009-10, 2010-11 and 2011-12 are given in statement.

Statement

Profit on Forex Operations During FY 2009-10 to FY 2011-12

Sl. No.	Bank Name	Profit on Forex Operations (Rs. Crore)		
		March 2010	March 2011	March 2012
1	2	3	4	5
1.	Allahabad Bank	48	73	116
2.	Andhra Bank	58	94	61
3.	Bank of Baroda	339	460	603
4.	Bank of India	303	430	518
5.	Bank of Maharashtra	35	31	44
6.	Canara Bank	217	383	435

1	2	3	4	5
7.	Central Bank of India	45	56	187
8.	Corporation Bank	93	108	150
9.	Dena Bank	33	52	82
10.	Indian Bank	99	127	150
11.	Indian Overseas Bank	98	127	186
12.	Oriental Bank of Commerce	76	123	177
13.	Punjab and Sindh Bank	38	46	42
14.	Punjab National Bank	311	380	586
15.	Syndicate Bank	65	94	109
16.	UCO Bank	67	104	106
17.	Union Bank of India	321	425	483
18.	United Bank of India	21	24	57
19.	Vijaya Bank	42	39	59
Nationalised Banks		2,409	3,368	4,321

Source: OSMOS Database (Domestic Operations)

Surplus cash with PSU Banks

199. DR. KANWAR DEEP SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government has asked Public Sector Undertaking (PSUs) to invest their surplus cash or give it out as dividends to Governments;

(b) if so, the details thereof and the proposed plan of action to implement the same;

(c) the reasons behind such a decision;